

National Company Law Tribunal

Allahabad Bench

CP No. 50 of 2016, CA No. 32/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2017

NAME OF THE COMPANY : M/s Subhadra Trade and Finance Ltd.

SECTOR OF THE COMPANIES ACT: UNDER SECTION 397-394 of the Companies Act, 1956.

<u>Sl. No.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
----------------	-------------	--------------------	-----------------------	------------------

1.

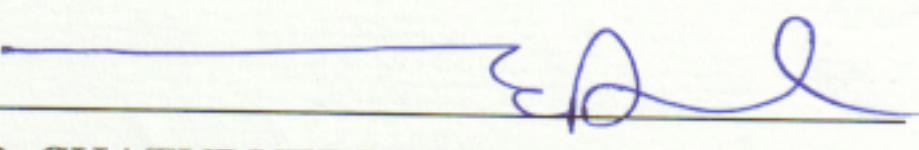
2.

Order Dated 15.03.2017

CP No. 50 of 2016, CA No. 32/2016: M/s Subhadra Trade and Finance Ltd.

On being mentioned by the Advocate Sri Agrawal the company petition No. 50 of 2016 is preponed for hearing and for the purpose of pronouncement of the order on 22.03.2017 as the case is early fixed on 27.03.2017.

List the matter on 22.03.2017.


H.P. CHATURVEDI, MEMBER (JUDICIAL)